

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED **04.12.2024** (WEDNESDAY)

CHENNAI BENCH (**HYBRID MODE**)

10:30 AM

[Click here to join VC](#)

In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),

Hon'ble Mr. Indevar Pandey, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Withdrawal

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 344/2023	Indian Renewable Energy Development Agency Ltd. Vs Sai Spurthi Power Pvt. Ltd.	Mr. Srinivasan MD	Mr. S Arjun Suresh

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
2.	Comp App (AT) (CH) (Ins) No. 437/2024 For Direction IA No. 1193/2024	Jain Irrigation Systems Ltd Vs Anurag Goel, Liquidator of Shree Ambika Sugars Ltd & 2 Ors.	Mr. BSV Prakash Kumar	
3.	Comp App (AT) (CH) (Ins) No. 438/2024 For Stay IA No. 1194/2024	Mr. Pankaj Dhanuka, Liquidator of Lanco Kondapalli Power Ltd. Vs Lanco Kondapalli Power Ltd. & Anr.	Ms. Madhupreetha Elango	
4.	Comp App (AT) (CH) No. 80/2024 For Stay IA No. 1192/2024 For Urgent Listing IA No. 1191/2024	Rageena Jeppiar Murali Vs Jeppiaar Furnace and Steels Pvt. Ltd. & 6 Ors.	Mr. Sanjeev Kumar KP	Mr. Sandeep Kumar Ambalavanan For Caveator

For Defects/Rectification

S.No.	e-filing No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5.	9805118/01525/2022	Sindhu Rajesh Vs State Bank of India		

6.	9805118/01527/2022	Bindya Saleesh Vs State Bank of India		
7.	9805118/01528/2022	Satheesh Babu VK Vs State Bank of India		
8.	9805118/01526/2022	Saleesh K Satheesh Vs State Bank of India		
9.	9805130/01742/2022	Srinivasa Rao Chintapatla & Anr. Vs Arham Iron & Steel Industries & Anr.		
10.	9805117/01829/2022	Alexander Correya & Ors. Vs V.G Joseph & Ors.		
11.	9805118/00473/2022	Sunrise Movers Vs Dalmia Cement (Bharat) Limited		
12.	9805118/01336/2022	Sri Gomathy Energy Pvt Ltd Vs LK Sivaramakrishnan Liquidator of Auro Mira Bio Power India Pvt Ltd & Ors.		
13.	9805111/00038/2022	H. Anantha Krishna Rao & Ors. Vs Control and Ventilation Pvt Ltd & Ors.		
14.	9805118/00036/2022	Velayudha nair & Anr. Vs Mannam centenary and 6 Ors		

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
15.	IA No. 2067/2019 (For Condone Delay) in TA 106-107/2021 (Comp App (AT) No. 171-172/2019 For Stay IA No. 2068/2019 For Exemption IA No. 2069/2019)	Tecnotree Convergence Pvt. Ltd. Vs Deputy Commissioner of Income Tax	Mr.S Sathyanarayanan	

16.	Comp App (AT) (CH) (Ins) No. 342/2024 For Stay IA No. 930/2024	Boorugu Infra Projects Pvt. Ltd. In Consortium with Vishwanath Projects Limited & Anr. Vs Birendra Kumar Agarwal, RP of Manjeera Retail Holding Pvt. Ltd. & Anr. WITH	Ms. Lily Francis	Mr. VVSN Raju- R1 Mr. Pradeep Joy- R2
17.	IA No. 1195/2024 (To implead) in Comp App (AT) (CH) (Ins) No. 343/2024 For Stay IA No. 933/2024	Boorugu Infra Projects Pvt. Ltd. In Consortium with Vishwanath Projects Limited & Anr. Vs Birendra Kumar Agarwal, RP of Manjeera Retail Holding Pvt. Ltd. & Anr.	Ms. Lily Francis	Mr. VVSN Raju- R1

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
18.	Comp App (AT) (CH) (Ins) No.277/2022 For Stay IA No. 594/2022	Regen Infrastructure and Services Pvt. Ltd. Vs D Ebenezar Inbaraj erstwhile RP of Regen Powertech Pvt. Ltd. & 2 Ors WITH	Mr. B. Dhanaraj	Mr. Surya Teja SS Nalla-R1 Ms. J Parimalan-R2 & R3
19.	Comp App (AT) (CH) (Ins) No.282/2022 For Stay IA No. 599/2022	Regen Infrastructure and Services Pvt. Ltd. Vs D Ebenezar Inbaraj Erst. RP of Regen Powertech Pvt. Ltd. & 2 Ors.	Mr. B. Dhanaraj	Mr. Surya Teja SS Nalla-R1 Ms. J Parimalan-R2 & R3
20.	Comp App (AT) (CH) (Ins) No. 332/2024	Anil Kumar Ojha, Promoter and Managing Director (Suspended), SLO Industries Ltd. Vs Revathi S Raghunathan, Liquidator of SLO Industries Ltd.	Mr. Anil Kumar Ojha Party-in-person	
21.	Comp App (AT) (CH) No. 11/2024 For Stay IA No.170/2024	Springpeople Software Pvt. Ltd & 2 Ors. Vs Ravi Kaklasaria	Mr. Awanish Srivastava	Mr. Bharadwaja Ramasubramaniam

22.	Comp App (AT) (CH) (Ins) No. 60/2024 For Direction IA No. 186/2024	Rajender Prasad Tak, Liquidator of KVK Nilachal Power Pvt. Ltd. Vs Mahanadi Coal Field Ltd. & Anr.	Mr. Abhishek Anand	Mr. Kishore Balasubramanian R1 Mr. Surya Teja SS Nalla- R2
23.	Comp App (AT) (CH) (Ins) No. 112/2024 For Stay IA No. 300/2024	Municipal Corporation of Greater Mumbai Vs Abhilash Lal, RP of Seven Hills Healthcare & Anr. WITH	Mr. Arun Karthik Mohan	Mr. Ashwin Shanbhag- R1 M/s Juris Corp- R2
24.	Comp App AT) (CH) (Ins) No. 200/2024 For Exemption IA No. 545/2024	Municipal Corporation of Mumbai Vs Abhilash Lal, RP of Sevenhills Healthcare Pvt. Ltd. & Anr. WITH	Mr. Arun Karthik Mohan	Mr. Ashwin Shanbhag- R1 Mr. Avinash Krishnan Ravi- R2 Mr. Abhishek Jenasenan- R3
25.	Comp App (AT) (CH) (Ins) No. 216/2024 For Exemption IA No. 578/2024	Municipal Corporation of Greater Mumbai Vs Abhilash Lal, RP of Seven Hills Healthcare Pvt. Ltd. & 2 Ors. WITH	Mr. Arun Karthik Mohan	Mr. Ashwin Shanbhag- R1 M/s Juris Corp & Mr. Avinash Krishnan Ravi- R2 Mr. Abhishek Jenasenan- R3
26.	Comp App (AT) (CH) (Ins) No. 236/2024 For Stay IA No. 627/2024	Municipal Corporation of Greater Mumbai Vs Abhilash Lal, RP of Sevenhills Healthcare Pvt. Ltd. & Anr. WITH	Mr. Arun Karthik Mohan	Mr. Ashwin Shanbhag- R1 M/s Juris Corp & Mr. Avinash Krishnan Ravi- R2
27.	Comp App (AT) (CH) (Ins) No. 237/2024 For Stay IA No. 628/2024	Municipal Corporation of Greater Mumbai Vs Abhilash Lal, RP of Sevenhills Healthcare Pvt. Ltd. WITH	Mr. Arun Karthik Mohan	Mr. Ashwin Shanbhag
28.	Comp App (AT) (CH) (Ins) No. 253/2024 For Exemption IA No. 680/2024 For Stay IA No. 681/2024	Dr. Renuka Rani Maganti Vs Mr. Abhilash Lal, RP & 2 Ors. WITH	Mr. Dwarakesh Prabhakaran	Mr. Ashwin Shanbhag- R1 M/s Juris Corp- R2 Mr. Abhishek Jenasenan- R3
29.	Comp App (AT) (CH) (Ins) No. 256/2024 Leave to file IA No. 685/2024 For Exemption IA No. 686/2024 For Stay IA No. 687/2024	Dr. Renuka Rani Maganti Vs Mr. Abhilash Lal, RP & 2 Ors.	Mr. Dwarakesh Prabhakaran	Mr. Ashwin Shanbhag- R1 Mr. Abhishek Jenasenan- R3

30.	Comp App (AT) (CH) (Ins) No. 210/2024	DN Pratap Chowdary, Suspended Director of Naolin Infrastructure Pvt. Ltd. Vs Pankaj Bhattad & 2 Ors.	Mr. Yogesh Jagia	Ms. Kopal Sharraf R2
31.	Comp App (AT) (CH) (Ins) No. 143/2024 For Stay IA No. 385/2024	Rajesh Bhatia Vs Canara Bank Asset Recovery Managment Branch & Anr. WITH	Mr. PS Suman	Mr. MS Viswanathan R1
32.	Comp App (AT) (CH) (Ins) No. 150/2024 For Stay IA No. 399/2024	Ashwani Kumar Bhatiya Vs Canara Bank Asset Recovery Managment Branch & Anr.	Mr. PS Suman	Mr. MS Viswanathan R1
33.	Comp App AT) (CH) (Ins) No. 161/2024 For Stay IA No. 429/2024 For Exemption IA No. 430/2024	MEIL-GAYATRI- ZVSITT (Consortium) Vs Guru Raghavendra Infrastructures & 2 Ors. WITH	Mr. Arjun Suresh	Mr. Pogulakonda Pratap- R1 Mr. VK Sajith- R2
34.	Comp App AT) (CH) (Ins) No. 162/2024 For Exemption IA No. 431/2024 For Stay IA No. 432/2024	MEIL-GAYATRI- ZVSITT (Consortium) Vs Sri Krishna Engineering Company & 2 Ors.	Mr. Arjun Suresh	Mr. VVSN Raju- R1 Mr. VK Sajith-R2
35.	Comp App (AT) (CH) (Ins) No. 193/2024 For Stay IA No. 523/2024	Sri Bhagawan Mahaveer Educational & Cultural Trust Vs Kalpana G RP Krathi Edifice Private Limited & Anr.	Mr. S. Shaminath	

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
36.	Comp App (AT) (CH) (Ins) No. 41/2022 To dispense with IA. No 86/2022 For Directions IA No. 193/2022 To Adv. Hg. IA No. 281, 964/2022 & 207/2023	Bharani Properties and Developers Pvt. Ltd. Vs Rajashree Santhanam, Liquidator of Anandram Developers Pvt. Ltd. WITH	Ms. R. Sowmya Mr. K Hari Prasath	Mr. B Dhanaraj

37.	Comp App (AT) (CH) (Ins) No. 42/2022 For Stay IA No.89/2022 For Exemption IA No 90/2022 For Direction IA No.194/2022	Manoharamma Hotel Investment Pvt. Ltd. Vs Rajashree Santhanam Liquidator of Anandram Developers Pvt Ltd. WITH	Mr. Adarsh Mohandas	Mr. B Dhanaraj
38.	Comp App (AT) (CH) (Ins) No. 87/2022 For Stay IA No.186/2022 For Exemption IA No.187/2022 Leave to file IA No. 188/2022	K.Bapaiah, Promoter and erst. Director of Anandram Developers Pvt. Ltd. Vs Rajashree Santhanam Liquidator of Anandram Developers Pvt. Ltd.	Ms. Shubharanjani Ananth	Mr. B Dhanaraj
39.	Comp App (AT) (CH) (Ins) No. 24/2022	Bank of Maharashtra Vs Sutanu Sinha, Liquidator, IVRCL & Anr.	Mr. T Ravichandran	Mr. Nithyavendhan K- R1
40.	Comp App (AT) (CH) (Ins) No.152/2022 For Stay IA No.357/2022	Canara Bank Vs Vantage Machine Tools Pvt Ltd WITH	Mr. ML Ganesh Mr. CS Sashikumar	Mr. Avinash Krishnan Ravi Mr. Jerin Asher Sojan
41.	Comp App (AT) (CH) (Ins) No.154/2022 For Stay IA No. 360/2022	Canara Bank Vs Vijaya Durga Green Fields Pvt Ltd	Mr. ML Ganesh Mr. CS Sashikumar	Mr. Jerin Asher Sojan
42.	Comp App (AT) (CH) (Ins) No. 165/2023 For Stay IA No.539/2023	The Chief Manager, Canara Bank Vs Kantipudi Venkata Raju, Erst. IRP of SVK Shipping Services Pvt Ltd & Anr	Mr. ML Ganesh	Mr. Sriram Venkatavaradan R1
43.	Comp App (AT) (CH) (Ins) No. 69/2024 For Direction IA No.202/2024 For Urgent Hearing IA No.203/2024 For Additional docs IA No.204/2024	HM Textiles Pvt. Ltd. Vs Jai Hind Spinning Mills Limited	Dr. KS Ravichandran, PCS	Ms. PV Rajeswari

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter **“Mentioning-Name”**.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Mr. Akshay Kumar, Ms. Anusha KR and Ms. Hemavathy Krishnan
(044-28880500), or through email on **e-mail ID:** vcnclatchennai5@gmail.com

Copy to:

By the order of Hon’ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in